

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 52 of 2015 &  
IA NO. 55, 70,71 OF 2015**

**&**

**Appeal No. 53 of 2015 &  
IA NO.72, 73 OF 2015**

**Dated: 12<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**Appeal No. 52 of 2015 &  
IA NO. 55, 70,71 OF 2015**

**In the matter of:**

**M/s Monnet Ispat and Energy Ltd. ...Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Anr.  
...Respondent(s)**

**Appeal No. 53 of 2015 &  
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**In the matter of:**

**M/s Monnet Ispat and Energy Ltd. ...Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Anr.  
...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anshu Mahajan**

Mr. Rahul Singh  
Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1  
Ms. Suparna Srivastava,  
Ms. Anushka Arora for R-2

**ORDER**

List these matters for hearing on **09.02.2016.**

**(I.J.Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/kt